

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## Record of Proceedings

### Petition No.7/2005

Sub: Non-compliance of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading Licence and other related matters) Regulations, 2009.

.Date of hearing : 14.10.2009

Coram : Dr. Pramod Deo, Chairperson  
Shri R.Krishnamoorthy, Member  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

Respondent : Subhash Kabini Power Corporation Limited, Bangalore

Parties present : Shri Pradeep Gupta Advocate

M/s Subhash Kabini Power Corporation Limited, Bangalore (SKPCL) were granted the licence for inter-State trading in electricity for Category `A`, subject to compliance of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading licence) Regulations, 2004 (the trading licence regulations).

2. By order dated 13.2.2009, by virtue of powers under Regulation 11 of the trading licence regulations SKPCL was directed to submit the Special Balance Sheet as on 31.12.2008.

3. SKPCL had not submitted the Special Balance Sheet as on 31.12.2008. Nor did it file any reply to the said order dated 13.2.2009. Therefore, a notice dated 16.6.2009 was issued to SKPCL. In the above notice dated 16.6.2009, SKPCL were directed to show cause as to why penalty under Section 142 of the Act be not imposed for contravention of the directions contained in the said order dated 13.2.2009 for non-supply of the Special Balance Sheet as on 31.12.2008. No reply was received to the notice. Accordingly, vide order dated 7.9.2009, penalty of Rs. 1,00,000/- was imposed on SKPCL for contravention of the directions of the Commission contained in the order dated 13.2.2009. The respondent was further directed to show cause as to why the trading licence granted to it be not evoked for non-compliance of the directions. The SKPCL has not deposited the penalty.

4. Learned counsel for SKPCL requested for one week's time to file its reply. Request was allowed.

5. The petition shall be re-notified on 5.11.2009.

Sd/-  
(K.S.Dhingra)  
Chief (Law)